

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.409

CA/165/ND/2022 IN Appeal No.416/252/ND/2020

IN THE MATTER OF:

Mahajan Buildtech private Limited	...	Appellant
Versus		
Registrar of Companies, NCT of Delhi and Haryana & Anr	...	Respondent

Order under Section 252 of Companies Act, 2013.

Order delivered on 14.03.2023

Coram:

**Mr. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Appellant : Mr. Varun Jain, Adv.
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 18.04.2023.

**Sd/-
(Court Officer)**